

THE INCOME TAX APPELLATE TRIBUNAL
"SMC" Bench, Mumbai
Shri B.R. Baskaran (AM)

I.T.A. No. 6245/Mum/2018 (A.Y. 2008-09)

Big Synthetics Pvt. Ltd. Office No. 8, 1 st Floor Asmita Orient, Opp Rassaz Shopping Mall Mira Road East Thane, Maharashtra Pincode - 401 107. PAN : AAACB9866A (Appellant)	Vs.	DCIT-4(1)(3) Room No. 529 Aayakar Bhavan M.K. Road Mumbai-400 020. (Respondent)
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Assessee by	None
Department by	Ms. Naina Krishnakumar
Date of Hearing	19.07.2022
Date of Pronouncement	19.07.2022

ORDER

The assessee has filed this appeal challenging the order dated 20.8.2018 passed by learned CIT(A)-2, Mumbai and it relates to A.Y. 2008-09.

2. The assessee has filed a letter dated 12.7.2022, wherein it is stated that the assessee has settled its dispute under Vivad Se Vishwas Scheme, 2020. In effect, the assessee seeks to withdraw the appeal.

3. I heard learned DR. Since the assessee has settled its dispute under VSVS, the issues urged in this appeal shall become infructuous. Accordingly, I allow the assessee to withdraw this appeal.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 19.07.2022.

Sd/-
(B.R. BASKARAN)
ACCOUNTANT MEMBER

Mumbai; Dated : 19/07/2022

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai
6. Guard File.

//True Copy//

BY ORDER,

(Assistant Registrar)
ITAT, Mumbai

PS